

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A No. 23 of 2012 in
DFR No. 99 of 2012**

Dated: 18th January, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**The Electricity Department, Union
Territory of Daman**

... Appellant(s)

Versus

Joint Electricity Regulatory Commission

.....Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan

ORDER

**I.A No. 23 of 2012
(*Condone delay Application*)**

Issue notice to the Respondents returnable on 21.02.2012.

Dasti service is permitted.

Post the matter on **21.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS